

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. B. Chavan): (a) 48.

(b) 27 traders were found using unlicensed godowns.

(c) The traders have been charge-sheeted. 1 case has been sent to the Superintendent of Police (Crimes) for prosecution and the remaining are under process for sending to Police for prosecution.

Bombay-Baroda Air Service

430. Shri Chhotubhai Patel: Will the Minister of Civil Aviation be pleased to state:

(a) whether Bombay-Baroda air service suspended from the 12th June, 1964 has been resumed;

(b) whether the runways at Baroda aerodrome require repairs; and

(c) if so, when the repairs will be completed?

The Minister of Civil Aviation (Shri Kanungo): (a) to (c). The work on the Fair weather-strip was originally completed towards the end of March, 1964, after which the Indian Airlines Corporation were operating their services. However, the side-strip was rendered unfit for operations as a result of heavy rains during the monsoon. Hence, the Bombay-Baroda air service had to be suspended in June, 1964. The side-strip has again been made ready for operations by Dakota type of aircraft and is now available for Indian Airlines Corporation's scheduled services who have accordingly been advised by the Director General of Civil Aviation to carry out a test flight and to resume the services.

Indian Agricultural Research Institute

431. Shri Vishram Prasad: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Indian Agricultural Research Institute

has constructed stairs which blocked the road leading to the Indarpuri Colony;

(b) whether it is also a fact that these stairs are causing great inconvenience to the residents of the Colony; and

(c) whether any alternative means are being considered to achieve the object without causing inconvenience to the residents of the colony?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) The road referred to in part (a) of the Question lies within the campus of the Indian Agricultural Research Institute. The right of free passage to the members of the public residing in the Indarpuri Colony through this road cannot be conceded because this would be detrimental to the work of the Institute. The construction of the stairs on the extremity the road, therefore, became necessary to check unrestricted traffic through the campus of the Institute.

(c) Yes. An alternative road from the junction of Shankar Road and Pusa Road to Naraina Village via Indarpuri is under construction.

C. D. Programme in Delhi Region

432. Shri Hem Raj: Will the Minister of Community Development and Cooperation be pleased to refer to the reply given to Unstarred Question No. 117 on the 8th September, 1964 and state:

(a) whether the report of the Indian Institute of Public Administration on the study of the public perception of and support in the programme of Government in general and with particular reference to five specific types of Government programmes has since been received;

(b) if so, which of its recommendations have been accepted; and

(c) whether a copy of the report and recommendations accepted will be placed on the Table?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):

(a) No Sir; the report has not been finalised yet.

(b) and (c): Do not arise.

Landing Agricultural Labourers

433. Shri Vishva Nath Pandey: Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made under the scheme for settlement of landless agricultural labourers on Bhoodan and Gramdan lands in Uttar Pradesh;

(b) whether the implementation of the scheme has been delayed due to the non-finalisation of the Rules; and

(c) if so, the steps taken to finalise the rules?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) The Government of India has not received any scheme from Uttar Pradesh for settlement of landless agricultural labourers on Bhoodan and Gramdan lands. However, an amount of Rs. 68,000/- was sanctioned to the State Government in 1963-64 under the Special Scheme for Gramdan and Bhoodan areas for assisting seven Cooperative Farming Societies.

(b) and (c). Do not arise.

Fisheries in U. P.

434. Shri Vishva Nath Pandey: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to conduct a survey of the rivers in Uttar Pradesh to explore the possibilities of increasing fishery wealth;

(b) the rivers selected for survey during this year; and

(c) the amount sanctioned for this project?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). The

Central Inland Fisheries Research Institute, Barrackpore has been conducting survey of the rivers in Uttar Pradesh, particularly Ganga and Jamuna. The investigations consist of the following:—

- (i) Collection of data for biological studies of the commercially important fish populations.
- (ii) Comparative study of the ecological conditions.
- (iii) Tagging experiments on fingerlings.
- (iv) Studies to estimate spawning rate and percentage of different age group composition in the fishery.
- (v) Investigations to locate productive major carp seed collection centres.

(c) As survey of rivers in U.P. is part of the larger programme of this Institute comprising other regions as well, it is not possible to indicate separately the amount sanctioned for the survey of rivers in Uttar Pradesh alone.

Air Accidents

435. Shri Vishva Nath Pandey: Will the Minister of Civil Aviation be pleased to state:

(a) the number of air accidents which occurred from August 1964 to 31st October, 1964;

(b) the number of persons who died as a result thereof;

(c) whether any compensation has been given to the heirs of the deceased; and

(d) the steps taken to prevent air crashes in future?

The Minister of Civil Aviation (Shri Kanungo): (a) and (b). During the period from August 1964 to 31st October, 1964, five Indian registered aircraft met with accident in India resulting in the death of two persons.